

DIVISION BENCH  
COURT - I

O-209

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A.(CAA)/77(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>VARUN MERCANTILES &amp; CREDIT PVT. LTD.</b>
UNDER SECTION	<b>SEC. 230-232, SEC 234</b>

**Appearance (via video conferencing/physically)**

Mr. Anil Kumar Dubey, PCS.

] For respondents

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **02.08.2024**.

**Satyajit Roy**  
Court Officer